

List of the candidates who have PROVISIONALLY been allowed against the posts of ADJs (by way of direct recruitment) advertised vide Advt. Notice HHC/GAZ/14-48/74-XII - dated 16.04.2019 subject to final outcome of Writ Petitions as mentioned against their names in the 'Remarks' column

Sl. No.	Name of the Candidate	Father/Husband Name	Category	Remarks
1	Sh. Sunjeet Kumar	S/o Late Sh. Shiv Chand	ST	The applicant though overage, but Provisionally allowed by the Hon'ble High Court vide order passed on 29.04.2019 in CWP No.896 of 2019 at his own risk
2	Sh. Dhiru Thakur	S/o Sh. R.S. Thakur	General	1. Application not received through proper channel. 2. Experience Certificate not attached. 3. Provisionally allowed by the Hon'ble High Court vide order, dated 29.4.2019 in CWP 882 of 2019 filed by the applicant/petitioner subject to the final outcome of the said writ petition.
3	Sh. Sidharth Sarpal	S/o Sh. Pardeep Kumar	SC	1. Self declaration in lieu of Experience Certificate. 2. Enrolment Certificate is not attached. 3. Application received through proper channel. 4. Provisionally allowed by the Hon'ble High Court vide order, dated 3.5.2019 passed in CWP 939 of 2019 filed by the applicant/petitioner subject to the final outcome of the said writ petition.

Sl. No.	Name of the Candidate	Father/Husband Name	Category	Remarks
4	Sh. Mohit Bansal	S/o Sh. Kamal Bansal	General	1. Self declaration in lieu of Experience Certificate. 2. Application received through proper channel. 3. Provisionally allowed by the Hon'ble High Court vide order, dated 30.4.2019 passed in CWP 907 of 2019 filed by the applicant/petitioner subject to the final outcome of the said writ petition.